NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/524/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PEPPER & FUCHS MANUFACTURING INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SATISH

Counsel for Petitioner

ORDER

Shri S Satish, counsel for the applicant present. He is directed to issue private notice to the respondent for his presence and submissions. He has brought to the notice of this Bench that there are similar applications which are pending before the Division Bench. He sought time for placing the particulars of other pending proceedings before any authority. Time extended at request. Put up on

07.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)